

**Pandit D. N. Tiwary:** May I know the number of persons trained in these centres?

**Shri Ranga:** I wanted to know whether the educated unemployed belonging to or hailing from these classes are given any preference.

**Mr. Speaker:** There is no such preference; he has said so.

**Shri L. N. Mishra:** I have already replied to this question, this was asked by Shri Thimmaiah, About 250 people are trained in each of these centres.

#### Development of Khadi and Village Industries

\*756. **Shrimati Parvathi Krishnan:** Will the Minister of Commerce and Industry be pleased to state

(a) whether the All India Khadi and Village Industries Commission has entered into any arrangement with the Ministry of Community Development in regard to the development of Khadi and Village Industries in National Extension Service and Community Development Blocks;

(b) if so, the details of the arrangements, and

(c) what progress has been made by khadi and village industries in National Extension Service and Community Development Blocks under this arrangement during the First Five Year Plan?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir

(b) The details of the arrangements are:

(i) The training of Block Level Extension Officers and Village Level workers is the responsibility of the Khadi and Village Industries Commission. The selection of trainees is made in consultation with the

project staff of the Ministry of Community Development.

(ii) The Commission is responsible for the opening of parishramalayas (training-cum-production centres for the Ambar charkha programme) in the 28 pilot project areas.

(iii) The Commission sanctions funds for the development of khadi and village industries in the National Extension Service and Community Development Blocks

(iv) To ensure proper co-ordination the Commission used to be represented on the Central Action Committee and is represented on its successor body, the Co-ordination Committee for Small Industries. The Community Projects undertake presented on the State Action Committee which will now be replaced by the State Co-ordination Committees for Small Industries

(v) Representatives of the Commission and the Ministry of Community Projects undertake joint tours of the States and in particular, of the 28 pilot projects for examining the possibilities of introducing various schemes relating to these industries and for securing co-ordination in the work of their local staff

(c) Copies of the report of the progress in regard to development of khadi and village industries in the Community Project areas in the year 1956-57 are available in the Library of Parliament

**Shrimati Parvathi Krishnan:** It is a pretty long answer.

**Mr. Speaker:** The hon. Member may reserve her supplementaries to some other day.

**Shri T. B. Vittal Rao:** We have done only seven or eight questions today.

**Mr. Speaker:** The hon. Member is equally vehement when I cut short the answer and ask it to be placed on the Table, they do not have a settled view in this matter. In some cases, I do not want but they want it to be answered here. Now the hon. Members will read it and then come to the House prepared.

**Shrimati Parvathi Krishnan:** I would like to know whether there is any proposal under the scheme to set up co-operative societies in the community development blocks.

**Shri Kanungo:** Yes, Sir.

**Shrimati Parvathi Krishnan:** Both consumer and producer?

**Shri Kanungo:** No, it is mainly producer. The idea is that all multi-purpose projects in the area may take over the work of production and distribution.

**Pandit D. N. Tiwary:** May I know whether one of the development functions of the Khadi Board is to take khadi cloth to mills for dyeing?

**Mr. Speaker:** That question was put some time ago.

**Shri Kanungo:** That does not arise out of this question which deals with only project areas.

#### Motor Transport Workers

\*751. **Shri V. P. Nayar:** Will the Minister of Labour and Employment be pleased to state

(a) whether any demand has been made by the workers in the Motor Transport Industry in India for a 7 or 8 hour steering duty for drivers, and

(b) if so, the action taken thereon?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Suggestions have been received that the working hours for transport workers in general should be fixed at 7 or 8 hours.

(b) These are being considered by a tripartite Committee set up to finalise the draft legislation for transport workers.

**Shri V. P. Nayar:** Is it not a fact that the ILO Convention of motor transport workers held sometime in 1938 or 1939, and of which India was a party, had fixed steering duty at eight hours and, if so, why is it that we have not implemented that decision so far?

**Shri Abid Ali:** That also is under the consideration of the committee.

**Shri V. P. Nayar:** May I know whether Government have fixed any limit on the steering duty of drivers employed in Government-owned buses like the Delhi Transport buses, and cars attached to the various Ministries?

**Shri Abid Ali:** The steering duty hours are fixed according to the existing Motor Vehicles Act.

**Shri T. B. Vittal Rao:** May I know when this legislation will come before the House, in view of the fact that this Expert Committee which was appointed some months ago has met only once and the Chairman of the Committee is very busy otherwise?

**Shri Abid Ali:** No, Sir, he is very much active so far as this particular section of the job is concerned. The Committee, I hope, will be able to submit its report within three months.

**Shri V. P. Nayar:** May I know whether the Government are aware that in the absence of any legislation restricting steering duty hours the drivers of taxi cars are obliged to do steering duty for 16 hours a day?

**Shri Abid Ali:** Taxi drivers are working on contract basis, mostly.

#### Pakistan Prime Minister's speeches.

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\*752 { **Shri Shree Narayan Das:**  
**Shri R. S. Lal:**

Will the Prime Minister be pleased to state

(a) whether authentic reports of the speeches delivered by the Prime Minister of Pakistan during his recent tour in U.S.A., especially of such of them in which reference was made